

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1756
TO BE ANSWERED ON 04.05.2016**

CRIME IN RAILWAYS

†1756. SHRI LALLU SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the various crimes that took place in the Railways during the last three years, zone-wise;**
- (b) the details regarding the involvement of railway employees and other related staff in such incidents;**
- (c) whether there has been a continuous increase in the incidents of carelessness and alleged extortion by Railway Protection Force (RPF) and if so, the details thereof; and**
- (d) the details of steps taken to strengthen security arrangements for passengers?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1756 BY SHRI LALLU SINGH TO BE ANSWERED IN LOK SABHA ON 04.05.2016 REGARDING CRIME IN RAILWAYS

(a) and (b): The details of various crimes registered by Government Railway Police in Railways and the details of Railway employees and other related staff involved during the year 2013, 2014 and 2015, zone-wise, are appended.

(c): The number of incidents of carelessness and alleged extortion by Railway Protection Force were 37 in 2013, 27 in 2014 and 43 in the year 2015.

(d): Measures initiated by the RPF to strengthen security over Railways, in coordination with Government Railway Police of respective States include escorting of trains, access control, prosecution of offenders under relevant provisions of the Railways Act, operationalisation of Security Helpline (182), surveillance over about 311 stations through close circuit television camera, networking of Security Control Rooms and Railway Protection Force Posts, implementation of Integrated Security System over identified stations, regular drive to apprehend and prosecute offenders under the Railways Act, 1989, etc.

APPENDIX REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO.1756 BY SHRI LALLU SINGH TO BE ANSWERED IN LOK SABHA ON 04.05.2016 REGARDING CRIME IN RAILWAYS

(a) and (b): The details of various crimes registered by Government Railway Police in Railways and the details of Railway employees and other related staff involved during the year 2013, 2014 and 2015, zone-wise, are as under:-

Zonal Railway	Year	Total number of crimes in Railways registered under IPC	Total number of Railway employees and others related staff found involved in such crimes
Central	2013	3673	8
	2014	4461	5
	2015	5555	13
Eastern	2013	917	4
	2014	846	5
	2015	922	5
East Central	2013	1121	6
	2014	1240	17
	2015	1093	11
East Coast	2013	463	1
	2014	553	1
	2015	598	4
Northern	2013	3101	16
	2014	4114	7
	2015	6439	7
North Central	2013	1250	0
	2014	1841	1
	2015	2301	0
North Eastern	2013	226	0
	2014	304	2
	2015	571	1
Northeast Frontier	2013	463	4
	2014	451	1
	2015	388	2
North Western	2013	944	6
	2014	1007	14
	2015	1044	15
Southern	2013	1054	28
	2014	1137	57
	2015	1271	55

Zonal Railway	Year	Total number of crimes in Railways registered under IPC	Total number of Railway employees and others related staff found involved in such crimes
South Central	2013	1340	3
	2014	1767	1
	2015	2059	10
South Eastern	2013	301	2
	2014	354	0
	2015	368	2
Southeast Central	2013	492	3
	2014	461	0
	2015	581	2
South Western	2013	288	1
	2014	440	7
	2015	432	4
Western	2013	2048	28
	2014	2342	13
	2015	3330	15
West Central	2013	2404	54
	2014	2912	33
	2015	3206	22
Total	2013	20085	164
	2014	24230	164
	2015	30158	168
